

development' of the Hyderabad-Karnataka region. Subsequently, in June 1991, the State Government requested 'that the plan of Rs. 634 crores for the Development of Hyderabad-Karnataka should be taken up as a Centrally Sponsored Scheme with 50% Central assistance'. It has been clarified by the planning Commission in response to this request that a Development Plan for a particular backward region of a State has to be an integral part of the State Plan. Centrally Sponsored Schemes are essentially meant for tackling the problems of inter-State or national character in a particular sector or a sub-sector. It has been further suggested that the follow-up work on the report of the Planning Commission Team, which visited this region in May 1990, in the nature of drawing up of appropriate schemes in all relevant sectors as part to the State Plan, may be expedited.

Debts of Delhi State Industrial Development Corporation

4809. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

Upto	31.03.89	:	Rs. 3353.58 lacs.
Upto	31.03.90	:	Rs. 3505.53 lacs.
upt	31.03.91	:	Rs. 3521.35 lacs.
	(subject to audit)		

The rate of interest ranges from 14% to 16.5%.

(c) and (d). DSIDC has fixed deposits with certain Banks and one subsidiary Company of a Nationalised Bank. Details of fixed deposits as on 31st July, 1991 are as under:

(i) With PNB Capital Services Ltd.; a subsidiary of Punjab National Bank: Rs. 1043.87 lacs.

(a) whether Delhi State Industrial Development Corporation (DSIDC) is under heavy debts to various banks and financial institutions;

(b) if so, the total amount and the rate of interest being paid by DSIDC therefor during the last 3 years;

(c) whether DSIDC has some fixed deposits with certain banks and financial institutions;

(d) if so, the details thereof; and

(e) the total earning of DSIDC during the last 3 years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). According to Delhi Administration details of outstanding bank loans during last 3 years are as under:

(ii) With 7 Nationalised Banks: Rs. 705.50 lacs.

(e) The earnings of interest are as under:-

(i) 1988-89 Rs. 96.10 lacs.

(ii) 1989-90 Rs. 152.03 lacs.

(iii) 1990-91 Rs. 210.89 lacs.

However, the performance of the Corporation during the last 3 years has been as under:-

1988-89 (-) Rs. 187.53 lacs

1989-90 Rs. 15.13 lacs

1990-91 (Provisional) Rs. 53.45 lacs

Manufacture of Semi-Colour Films

4810. SHRI R. RAMASWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Photo Films Manufacturing Company Limited have submitted a proposal for manufacture of Semi-Colour film at Uthagamandalam, Tamil Nadu; and

(b) if so, the details thereof and the action taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). One of the Eighth Plan proposals of Hindustan Photo Films Manufacturing Company Ltd. is to manufacture colour photographic goods-cine colour and colour paper. The Eighth Plan proposals are yet to be finalised by the Planning Commission.

Population Covered by Doordarshan

4811. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) the percentage of population covered by Doordarshan in the country, State-wise, particularly in Orissa;

(b) whether the Government propose to upgrade the existing transmitters and to set up new Low Power Transmitters in Orissa; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) The State/Union Territory-wise percentage of population covered by the existing Doordarshan network is given in the attached statement.

(b) and (c). Yes, Sir. Whereas the scheme for the replacement of the Low power (100W) TV transmitter functioning at Bhanwanipatna by a high power (10KW) TV transmitter is in an advanced stage of completion, it is also envisaged to set up a new low power TV transmitter in the State at Puri. Any further expansion of TV transmission service in the State depends upon the availability of resources for the purpose.